



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12th December, 2022

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 06.12.2022 and 18.12.2022. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	06.12.2022	20.12.2022
2.	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022 (PH)	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	08.12.2022	22.12.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar